Written Answers to

of CISF, can, on a request received from the Managing Director of a private sector undertaking, depute the Force for the protection and security of that industrial undertaking, subject to any general directions which may be issued by the Central Government.

## Additional items under Special Focus Market Schemes

1099. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- whether it is a fact that Government has included 130 additional items and (a) 21 new markets under Special Focus Market Schemes;
  - (b) if so, the details thereof; and
  - (c) to what extent this has increased exports from India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) No, Sir. Under the Special Focus Market Scheme (Special FMS) export to notified countries is eligible for 1% additional duty credit scrip over and above the 3% duty credit scrip allowed under Focus Market Scheme (FMS). Seven new markets namely Belize, Chile, El Salvador, Guatemala, Honduras, Morocco, and Uruguay have been added to the Special Focus Market Scheme on 5th June, 2012 bringing the total number of markets under the scheme to 48.

Exports have increased every year from 2004-05 onwards except 2009-10 when there was a decline. Incentives take time to show effect. Last such incentives were announced on 5th June, 2012.

## CBI inquiry into Rs. 2500 crore rice export scam

1100. SHRI SANJAY RAUT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- whether it is a fact that Government has ordered a CBI inquiry into the Rs. 2500 crore rice export scam during the UPA 1 regime;
- (b) if so, the details of the investigation, and names of the companies involved in the scam; and